

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 2645
TO BE ANSWERED ON 12TH MARCH, 2018**

Educational Environment for Street Begging Children

2645. SHRI VINOD LAKHAMASHI CHAVDA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has any plan to start educational environment for the street begging children in the country; and

(b) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) & (b): The Right of Children to Free and Compulsory Education (RTE) Act, 2009, effective from 1st April, 2010, mandates that every child of the age of six to fourteen years shall have the right to free and compulsory education in a neighbourhood school till the completion of his or her elementary education. Section 4 of the RTE Act provides for special training for age appropriate admission of out of school children. Those children who have missed out certain academic years either for having never enrolled to school or having dropped out of school, have a right to special training in residential and non residential mode, before getting mainstreamed in formal schools in the age appropriate class. These out of school children include those who are never enrolled, those who drop out, children of migrants, street and working children, children without adult protection etc.

Under the SSA, village elders, Panchayati Raj Institutions' members, Self Help Groups and Non-Governmental Organisations are involved to create awareness and motivation amongst these children and their families. Strategies such as providing residential schools and hostels, transport and escort facility, seasonal hostels, special training centres at work site, migration cards, back to school camps etc. have been undertaken to assimilate these children into the formal education system.
